

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 246  
TO BE ANSWERED ON THE 17<sup>TH</sup> MARCH, 2023**

**CASHLESS FACILITIES TO PENSIONERS UNDER CGHS**

**†\*246. DR. SANJAY JAISWAL:  
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any mandatory provision to provide cashless treatment facility to the pensioner beneficiaries under Central Government Health Scheme (CGHS) when they are hospitalized in CGHS empanelled private hospitals;
- (b) if so, the details thereof;
- (c) whether cashless treatment is currently not being extended to the pensioners when they are hospitalized in CGHS empanelled private hospitals;
- (d) if so, the measures taken by the Government to resume the cashless treatment facility for the CGHS pensioners on hospitalization; and
- (e) the details of the time-limit fixed for settlement of bills of expenditure incurred on treatment availed in the said hospitals by the CGHS pensioners?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(DR MANSUKH MANDAVIYA)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 246 FOR 17<sup>TH</sup> MARCH, 2023**

(a) to (e) As per the terms and conditions of empanelment and Memorandum of Agreement between CGHS and private hospitals empaneled under CGHS, it is mandatory to provide cashless treatment facility to the pensioner beneficiaries under Central Government Health Scheme (CGHS) when they are hospitalized in CGHS empaneled private hospitals. Cashless treatment is being extended to the pensioner CGHS beneficiaries, when they are hospitalized in CGHS empaneled hospitals. Hospital bills amounting to Rs 2949 Crore have been settled in this financial year till date. Government has prescribed a time limit of 30 days for settlement of bills of expenditure incurred on treatment availed in the hospitals by pensioner CGHS beneficiaries, when no special approvals are involved.

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